



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

17/12/2018

T.A./260/9/2013

LAL HORO
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO: 46

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Associate of Mr.G.Mishra

Notes of The Registry	Order of The Tribunal
	<p>List revised. None appeared on behalf of the applicant. None one was present on behalf of the applicant on previous dates namely 12.12.18, 30.11.2018, 11.9.2018 and 28.8.2018. It seems that the applicant has lost interest in this case.</p>
	<p>Associate of Mr.G.Mishra, Id. counsel was present for the respondents. He submitted that the matter pertains to Single Bench.</p>
	<p>The OA is dismissed in default. No order as to costs.</p>

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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